

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	For compliance of office objections raised by Registry	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *India Law*

Shainy K.D

Petitioner

9164134618

*Apasna. Madhukar
Kulkarni*

Respondent

[Signature]

97A 2008101

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner to provide copies of enclosures filed along with Form No.5 to the counsel for respondent and who has to file objections by 10/10/2017. Petitioner also to file fresh authorisation letter given by the company.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)